

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 21**  
Dated: Guwahati, the 31<sup>st</sup> March, 2022

The Hon'ble Gauhati High Court has been pleased to constitute a Sub-Committee to look into the reasons for non-progress of ongoing Judicial Infrastructural projects in the State of Assam, consisting of the following members:

|    |  |          |
|----|--|----------|
| 1. | L.R.-cum-Commissioner & Secretary to the Government of Assam, Judicial Department              | Chairman |
| 2. | Registrar (Administration), Gauhati High Court   | Convenor |
| 3. | Shri Dilip Borah, Secretary to the Government of Assam, Finance (Bt.) Department               | Member   |
| 4. | Sri Mahendra Mohan Das, Superintending Engineer (Monitoring & Planning), PWD (Building), Assam | Member   |
| 5. | Joint Registrar (PM&P), Gauhati High Court   | Member   |

By order,

*sd/*  
**REGISTRAR GENERAL**

**Memo No. HC.III-07/2015/1282-1292/G (Pt.) dated 31<sup>st</sup> March, 2022.**

**Copy to:**

1. The L.R.-cum-Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-06.
2. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. Shri Dilip Borah, Secretary to the Government of Assam, Finance (Bt.) Department, Dispur, Guwahati-06.
5. Sri Mahendra Mohan Das, Superintending Engineer (Monitoring & Planning), PWD (Building), Assam, Chandmari, Guwahati-3.

6. The Joint Registrar (PM&P), Gauhati High Court, Guwahati.
7. The Court Manager, Gauhati High Court, Guwahati.
8. The AO (J), \_\_\_\_\_Section, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
10. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati.
11. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
31/3/22  
**REGISTRAR GENERAL**

